

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4097
ANSWERED ON:30.04.2012
IRREGULARITIES IN NH PROJECTS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received complaints regarding irregularities in Lucknow-Muzaffarpur under East-West Corridor, GT road improvement project and National Highway (NH) project phase 3;
- (b) if so, the details thereof;
- (c) whether the Government has enquired into the matter and fixed the responsibility in the alleged irregularities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) Recently World Bank's Institutional integrity unit in its report has alleged that some companies executing World Bank funded projects in respect of contract packages WB-9, WB-10, WB-12 under Lucknow-Muzaffarpur National Highway project (LMNHP), package IVA under Grand Trunk Road Improvement Project (GTRIP) and package V-C under Third National Highways Project (TNHP) have committed sanctionable practices.
- (c) & (d) Ministry has constituted a committee to conduct an enquiry in the matter.
- (e) Does not arise.